

17.20 hrs.

GOA, DAMAN AND DIU APPROPRIATION (VOTE ON ACCOUNT) BILL, 1967—contd.

The Minister of State in the Ministry of Finance (Shri K. C. Pant): Sir, on behalf of Shri Morarji Desai, I beg to move*:

"That the Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the Union territory of Goa, Daman and Diu for the services of a part of the financial year 1967-68, be taken into consideration."

Mr. Speaker: The question is:

"That the Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the Union territory of Goa, Daman and Diu for the services of a part of the financial year 1967-68, be taken into consideration."

The motion was adopted.

Mr. Speaker: The question is:

"That clauses 1, 2, 3, the Schedule, the Enacting Formula and the Title stand part of the Bill."

The motion was adopted.

Clauses 1, 2, 3, the Schedule, the Enacting Formula and the Title were added to the Bill.

Shri K. C. Pant: Sir, I beg to move:

"That the Bill be passed."

Mr. Speaker: The question is:

"That the Bill be passed."

The motion was adopted.

17.31 hrs.

GOA, DAMAN AND DIU APPROPRIATION BILL, 1967—contd.

The Minister of State in the Ministry of Finance (Shri K. C. Pant): On behalf of Shri Morarji Desai, I move:

"That the Bill be authorise payment and appropriation of cer-

tain further sums from and out of the Consolidated Fund of the Union territory of Goa, Daman and Diu for the services of the financial year 1968-67, be taken into consideration."

Mr. Speaker: The question is:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the Union territory of Goa, Daman and Diu for the services of the financial year 1968-67 be taken into consideration."

The motion was adopted.

Mr. Speaker: Now, I will put the clauses to the vote of the House.

The question is:

"That clauses 1, 2 and 3, the Schedule, the Enacting Formula and the Title stand part of the Bill."

The motion was adopted.

Clauses 1, 2 and 3, the Schedule the Enacting Formula and the Title were added to the Bill.

Shri K. C. Pant: I move:

"That the Bill be passed"

Mr. Speaker: The question is:

"That the Bill be passed"

The motion was adopted.

17.32 hrs.

RAJASTHAN BUDGET, 1967-68
DEMANDS* FOR GRANTS ON ACCOUNT (RAJASTHAN), 1967-68
AND DEMANDS FOR SUPPLEMENTARY GRANTS* (RAJASTHAN)
1966-67

Mr. Speaker: We now take up the Rajasthan Budget.

Are the cut motions being moved?

Dr. Karni Singh (Bikaner): Yes; I will move all my cut motions.

*Moved with the recommendation of the President.